

Nomination of cases by Hon'ble the Chief Justice on 10/02/2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 2811/2016	Hon. B. K. Narayana, J.	Computer Fresh Section on 10/02/2016
2	W. P. - 64613/2014	Hon. V. K, Shukla, J.	Writ C-II Section on 11/02/2016
In DB as a member			
3	W. P. - 11597/2013 (Review Application)	Hon. Pratyush Kumar, J.	Writ C-II Section on 11/02/2016
Hon....., J.			
4	Bail – 3482/2016	Hon. Ranjana Pandya, J.	Listing Section on 10/02/2016
5	Bail – 3531/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 10/02/2016
6	Crl.M.A.(u/s 482 Cr.P.C.) - 3882/2015	Hon. Vijay Lakshmi, J.	482 Section on 11/02/2016
7	Crl.M.A.(u/s 482 Cr.P.C.) - 2179/2016	Hon. A. K. Tripathi, J.	482 Section on 11/02/2016
8	Crl.M.A.(u/s 482 Cr.P.C.) - 31575/2015	Hon. Bharat Bhushan, J.	482 Section on 11/02/2016
9	Crl.M.A.(u/s 482 Cr.P.C.) - 29831/2015 with Crl.M.A.(u/s 482 Cr.P.C.) - 27454/2015	Hon. Om Prakash, J. (both cases)	482 Section on 11/02/2016
10	Bail – 23066/2015 with Bail – 2116/2014	Hon. Ranjana Pandya, J.	Bail Section on 11/02/2016
11	T. S. - 3/2011	Hon. Sunita Agarwal, J.	Company Section on 11/02/2016
12	W. P. - 1592/2015	Hon. M. K. Gupta, J.	Writ C-I Section on 11/02/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
13	W. P. - 5410/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 10/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
11/02/2016